

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 203  
CA No. 44/JPR/2021  
CA No. 24/JPR/2022  
CP No. 09/241-242/JPR/2021  
Under Section 241-242 of  
Companies Act, 2013

**In the matter of:**

**Manuj Terapanthi & Anr.**

...Petitioners

Versus

**One Cert Asia Agri Certification Pvt. Ltd. and Ors.**

...Respondents

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. PRASANTA KUMAR MOHANTY, TECHNICAL MEMBER**

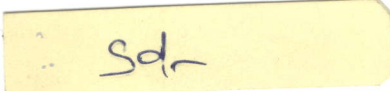
**Present Through Video Conferencing: -**

For the Petitioner : None-appeared

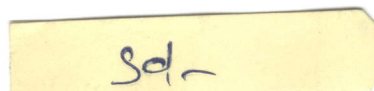
For the Respondent : None-appeared

**ORDER**

No one appeared on behalf of both the parties. List the matter on  
25.11.2022.



(Prasanta Kumar Mohanty)  
Technical Member



(Deep Chandra Joshi)  
Judicial Member

September 30, 2022